

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2730
ANSWERED ON:13.03.2013
ACQUISITION OF NEW AIRCRAFT
Tandon Annu

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government proposes to constitute a Committee for aircraft acquisition;
- (b) if so, the details thereof; and
- (c) the measures taken by the Government to ensure that aviation companies lease or buy aircraft with proven airworthiness?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a) and (b): An Aircraft Acquisition Committee (AAC) has been reconstituted on 31.10.2012 under the Chairmanship of Additional Secretary and Financial Adviser with Joint Secretary, Ministry of Civil Aviation, Director General of Civil Aviation, Commissioner of Security Civil Aviation and Chairman, Airports Authority of India as member to examine the proposal for acquisition of aircrafts.

(c): Directorate GEneral of Civial Aviation has issued guidelines regarding various provisions related to airworthiness under CAR SEction-2. As regulator of airline operations, DGCA ensure compliance of these guidelines.